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Title: Papers laid on the Table House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid. Item No. 2 – Shri Arun Jaitley.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):
Madam Speaker, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 30B of the Chartered Accountants Act, 1949:-
- (i) The Chartered Accountants (Amendment) Regulations, 2014 published in Notification No. 1-CA(7)/154/2014 in Gazette of India dated 22nd July, 2014.
 - (ii) G.S.R. 569(E) published in Gazette of India dated 7th August, 2014, making certain amendments in the Notification No. G.S.R. 38(E) dated 19th January, 2011.

(Placed in Library, See No. LT 1197/16/14)

- (2) A copy of the Notification No. G.S.R.645(E) (Hindi and English versions) published in Gazette of India dated 15th September, 2014, making certain amendments in the Notification No. G.S.R. 1693(E) dated 3rd October, 2007 under Section 40 of the Cost and Works Accountants Act, 1959.

(Placed in Library, See No. LT 1198/16/14)

THE MINISTER OF DEFENCE (SHRI MANOHAR PARIKAR): On behalf of my colleague Shri Jagat Prakash Nadda, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2013-2014.

(Placed in Library, See No. LT 1199/16/14)

- (2) A copy of the Notification No. S.O. 2198(E) (Hindi and English versions) published in Gazette of India dated 1st September, 2014, electing two Members of Parliament, mentioned therein, as Members of Institute body of Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry issued sub-section 5(1)(k) read with sub-section 6(2) of the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Act, 2008.

(Placed in Library, See No. LT 1200/16/14)

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI RAO INDERJIT SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the Goa Shipyard Limited, Goa, for the year 2013-2014.
- (ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1201/16/14)

- (2) (i) Review by the Government of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2013-2014.
- (ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1202/16/14)

- (3) (i) Review by the Government of the working of the BEML Limited, Bangalore, for the year 2013-2014.
- (ii) Annual Report of the BEML Limited, Bangalore, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1203/16/14)

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): On behalf of my colleague Shri Shripad Yesso Naik, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Institute of Post Graduate Teaching and Research in Ayurveda (Gujarat Ayurved University), Jamnagar, for the year 2013-2014, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Post Graduate Teaching and Research in Ayurveda (Gujarat Ayurved University), Jamnagar, for the year 2013-2014.

(Placed in Library, See No. LT 1204/16/14)

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (a) (i) Review by the Government of the working of the STCL Limited, Bengaluru, for the year 2013-2014.
 - (ii) Annual Report of the STCL Limited, Bengaluru, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1205/16/14)

- (b) (i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2013-2014.
- (ii) Annual Report of the PEC Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1206/16/14)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the India Trade Promotion Organisation, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the India Trade Promotion Organisation, New Delhi, for the year 2013-2014.

(Placed in Library, See No. LT 1207/16/14)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the M/s Marathwada Auto Cluster, Aurangabad, Maharashtra, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the M/s Marathwada Auto Cluster, Aurangabad, Maharashtra, for the year 2013-2014.

(Placed in Library, See No. LT 1208/16/14)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the M/s South Asia Rubber and Polymers Park, Kolkata, West Bengal, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the M/s South Asia Rubber and Polymers Park, Kolkata, West Bengal, for the year 2013-2014.

(Placed in Library, See No. LT 1209/16/14)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the M/s Bamboo Technology Park, Guwahati, Assam, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the M/s Bamboo Technology Park, Guwahati, Assam, for the year 2013-2014.

(Placed in Library, See No. LT 1210/16/14)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the M/s Jabalpur Garment and Fashion Design Cluster Association, Jabalpur, Madhya Pradesh, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the M/s Jabalpur Garment and Fashion Design Cluster Association, Jabalpur, Madhya Pradesh, for the year 2013-2014.

(Placed in Library, See No. LT 1211/16/14)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Marine Products Export Development Authority, Kochi, for the year 2013-2014.

(Placed in Library, See No. LT 1212/16/14)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI JAYANT SINHA): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-
- (i) Report of the Comptroller and Auditor General of India-Union Government (Railways) (No. 23 of 2014)-Performance Audit of Environment Management in Workshops, Sheds and Production Units of Indian Railways for the year ended March, 2013.
(Placed in Library, See No. LT 1213/16/14)
- (ii) Report of the Comptroller and Auditor General of India-Union Government (Civil) (Autonomous Bodies) (No. 30 of 2014)-Performance Audit of Employees' State Insurance Corporation, Ministry of Labour and Employment, for the year ended March, 2013.
(Placed in Library, See No. LT 1214/16/14)
- (iii) Report of the Comptroller and Auditor General of India-Union Government (Railways) (No. 28 of 2014)-Performance Audit of Hospital Management in Indian Railways for the year ended March, 2013.
(Placed in Library, See No. LT 1215/16/14)
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Finance and Policy, New Delhi, for the year 2013-2014.

(Placed in Library, See No. LT 1216/16/14)

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 38 of the Central Excise Act, 1944:-

- (i) G.S.R.791(E) published in Gazette of India dated 11th November, 2014, together with an explanatory memorandum making certain amendments in the Notification No. 12/2012-Central Excise dated 17th March, 2012.
- (ii) G.S.R.795(E) published in Gazette of India dated 12th November, 2014, together with an explanatory memorandum making certain amendments in the Notification No. 12/2012-Central Excise dated 17th March, 2012.
- (iii) G.S.R.836(E) published in Gazette of India dated 21st November, 2014, together with an explanatory memorandum exempting Central Excise duty leviable on drugs, diagnostics and medical products required for the Intensified Malaria Control Project-Phase II funded by the Global Fund to fight AIDS, TB and Malaria, subject to certain conditions, valid upto 30th September, 2015.
- (iv) The CENVAT Credit (Eighth Amendment) Rules, 2014 published in Notification No. G.S.R.619(E) in Gazette of India dated 27th August, 2014, together with an explanatory memorandum.

(Placed in Library, See No. LT 1217/16/14)

- (4) A copy each of the following Notifications (Hindi and English versions) under Section 159 of the Customs Act, 1962:-

- (i) G.S.R.792(E) published in Gazette of India dated 11th November, 2014, together with an explanatory memorandum making certain amendments in the Notification No. 12/2012- Customs dated 17th March, 2012.
- (ii) G.S.R.833(E) published in Gazette of India dated 21st November, 2014, seeking to exempt basic Customs Duty as well as additional duty of customs leviable on drugs, diagnostics and medical products required for the Intensified Malaria Control Project-Phase II funded by the Global Fund to fight AIDS, TB and Malaria, subject to certain conditions, valid upto 30th September, 2015.

(Placed in Library, See No. LT 1218/16/14)

- (5) A copy each of the following Notifications (Hindi and English versions) under Section 159 of the Customs Act, 1962, Section 38 of the Central Excise Act, 1944 and Section 94 of the Finance Act, 1994:-

- (i) The Customs, Central Excise Duties and Service Tax Drawback (Amendment) Rules, 2014 published in Notification No. G.S.R.813(E) in Gazette of India dated 17th November, 2014, together with an explanatory memorandum.
- (ii) G.S.R.814(E) published in Gazette of India dated 17th November, 2014, together with an explanatory memorandum notifying the All Industry Rates of Duty Drawback with effect from 22.11.2014.

(Placed in Library, See No. LT 1219/16/14)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Goods and Services Tax Network, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Goods and Services Tax Network, New Delhi, for the year 2013-2014.

(Placed in Library, See No. LT 1220/16/14)

- (7) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of Section 9A of the Customs Tariff Act, 1975:-

- (i) G.S.R.834(E) published in Gazette of India dated 21st November, 2014, together with an explanatory memorandum seeking to levy definitive anti-dumping duty on imports of 'Diclofenac Sodium', originating in, or exported from the People's Republic of China for a period of five years, pursuant to the final findings in sunset review investigations conducted by the Directorate General of Anti-dumping and Allied Duties.
- (ii) G.S.R.835(E) published in Gazette of India dated 21st November, 2014, together with an explanatory memorandum seeking to levy definitive anti-dumping duty on imports of Digital Versatile Discs-Recordable, originating in, or exported from the People's Republic of China, Hong Kong and Chinese Taipei for a period of five years, pursuant to the final findings in sunset review investigations conducted by the Directorate General of Anti-dumping and Allied Duties.

(Placed in Library, See No. LT 1221/16/14)

(8) A copy of the 23rd Progress Report (Hindi and English versions) on the Action Taken pursuant to the Recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto –December, 2014.

(Placed in Library, See No. LT 1222/16/14)

Â12.04 hrs

ANNOUNCEMENT BY THE SPEAKER

Nominations to Panel of Chairpersons